NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/14/2016

NAME OF THE PETITIONER(S)

: S.Ganesh and Another

NAME OF THE RESPONDENT(S)

: Lammertz Industrienadel GmbH and 7 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. C.PRASANNA VISNICATISSIL Consul for Petitum # 2. C.D. MIN LINERKAR Consul for Respondent 1 C.D. MIN Theren

ORDER

Shri C Prasanna Venkatesh, counsel for petitioner present. Shri C D Mulherkar, counsel for respondents present. The matter is posted alongwith TCP/4/2016.

Put up on <u>01.06.2017 at 10.30 A.M.</u>

(Ch. Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy)

Member (Judicial)